

Notice of Attachment of Bank Account

Attachment Proceeding No. 14930 of 2025 Certificate No. 7760 of 2024

The Principal Officer/ Chairman & Managing Director/CEO All the Banks in India.

1. Whereas a Recovery Certificate No. 7760 of 2024 dated 10.04.2024 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 78,02,605/- (Rupee Seventy-Eight Lakhs Two Thousand Six Hundred Five only) as detailed below along with interest/costs/charges/expenses etc. against M/S. Loftier Investment Advisor and Research Pvt. Ltd (PAN: AADCL2283J), Amit Tripathi (PAN: AXPPT8469C), Bhuvaneshwar Tiwari (PAN: AGZPT7217K), Pramil Nigam (PAN: AJTPN4576E) ("Defaulters") and the same is due from Defaulters in respect of the said certificate. A Notice of Demand dated 10.04.2024 has been issued to the defaulters.

Description of Dues	Amount
	(in Rs.)
Amount directed to be refunded by WTM vide Order No.	66,68,038.13/-
WTM/SM/WRO/WRO/21683/2022 - 23 dated November 30, 2022	
in the matter of M/S. Loftier Investment Advisor and Research Pvt.	
Ltd	
Interest from December 2022 to April 2024 @ 1% p.m.	11,33,567/-
Recovery cost	1,000/-
Total	78,02,605/-

- 2. Whereas no amount has been paid by the defaulter and there is sufficient reason to believe that the defaulter may dispose of the amounts/ proceeds in the Bank accounts held with your Bank and realization of amount due under the certificate would in consequence be delayed or obstructed.
- 3. It is therefore in exercise of powers conferred on me, I hereby order to attach the following with immediate effect to the extent of above said dues:
 - i) All account/s by whatever name called including lockers of the Defaulter, either singly or jointly with any other person/s, held with your Bank; and
 - ii) All other amount/proceeds due or may become due to the Defaulter or any money held or may subsequently hold for or on account of the Defaulter.

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A.P. No. 14930 of 2025

- 4. It is further ordered with immediate effect that **No Debit** shall be made in the said account/s **to the extent of the total dues mentioned above** until further orders from the Recovery Officer of SEBI. However, the credits, if any, into the account may be allowed.
- 5. You are hereby directed to provide the following within 15 days to the undersigned/our representative on service of this Notice:
 - a) Details of all the Accounts including Lockers held by the defaulter with your Bank;
 - b) Copy of the Account Statement(s) for the latest one year in respect of all the Accounts;
 - c) Confirmation of Attachment of the said account(s) and lockers; and
 - d) Complete details of all loan/advances accounts along with the details of assets charged for the said loan/advances.

If no response is received within 15 days from the date of receipt of this order, it will be presumed that the defaulter is having no bank account/balance with your bank.

- 6. If the defaulter is not having any type of account with your bank, then the same need not be informed to SEBI.
- 7. You are also directed to immediately attach any new account/s opened by the defaulter with your Bank post issuance of this notice of attachment and intimate the same to the undersigned along with the details of the new account/s.
- 8. This Notice of attachment is issued in exercise of powers conferred under section 28A (1), 11(2) (ia) of SEBI Act, 1992 Act read with section 226 and the Second Schedule to the Income-tax Act, 1961.

Given under my hand and seal at Mumbai on this 14th day of October, 2025.

SEAL.



RECOVERY OFFICER

DEEPU ANANDAN

दीपू आनंदन Dy. General Manager & Recovery Officer उप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड

Mumbai

Copy to:

M/S. Loftier Investment Advisor and Research Pvt.

Ltd (PAN: AADCL2283J)

Address 1: 2nd Floor, Flat No. 10-B, Aman Complex, Raisen Road, Bhopal, Madhya Pradesh-462020.

Address 2: 13, Vastu Vihar Colony, Khajuri Kalan,

Bhopal, Madhya Pradesh-462022.

Amit Tripathi (PAN: AXPPT8469C)

Address 1: S/O. Umesh Chandra Tripathi, 56, Radha kuni, Khajuri Kalan Road, Awadhpuri,

Bhopal, MP-462010

Address 2: S/O. Umesh Chandra Tripathi, Befani Bastar, Khania, Allhabad, UP-212307 Bhuvaneshwar Tiwari (PAN: AGZPT7217K)

Address 1: S/o. Giraja Shankar Tiwari, D-362,

New Minal Residency, JK Road, Bhopal, MP-

462023

Address 2: 42, Bhawani Nagar, Bhopal, MP-

462022

Address 3: 122-Regal Treasure, Ayodhya

Bypass Road, Bhopal, MP-462022

Address 4: Room No. 05, Purani Nawabad

Colony, Police Line Jhansi-284003

Pramil Nigam (PAN: AJTPN4576E)

Address: 296-KH, Molana Azad, Ward No.

30, Rewa, MP-486001

(With a direction not to receive/ recover/ demand the proceeds/ money held/ to be held in the aforesaid accounts)

